

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).18977/2007

STATE OF ORISSA & ORS.

Petitioner(s)

VERSUS

JADUMANI SAHOO

Respondent(s)

(With office report)

Date: 14/12/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jana Kalyan Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay in filing the process fee is condoned. Issue notice forthwith.

List again on 7.3.2008.

(M.P.BHADRAN)

Registrar

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